

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 6634  
TO BE ANSWERED ON 6<sup>TH</sup> APRIL, 2018**

**FINANCIAL ASSISTANCE TO NGOs**

**6634. SHRI BADRUDDIN AJMAL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has provide any financial assistance to Non-Governmental Organisations (NGOs) for implementation of various health schemes in the country;
- (b) if so, the details thereof during the last three years, NGOs, State and year-wise;
- (c) whether the Government appointed anyone to monitor the function/ irregularities of those NGOs; and
- (d) if so, the details thereof along with the steps taken by the Government in this regard?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): Public Health and hospitals being a State subject, the primary responsibility for the implementation of various health schemes in the country vests with the State Governments.

However, under the National Health Mission (NHM), technical and financial support is provided to States/UTs for strengthening their Health Care Systems. This support is based on the requirements/requisitions projected by the States/UTs in their Programme Implementation Plan (PIPs) within their overall resource envelope.

As such, Government of India under NHM does not provide for any financial assistance to Non-Governmental Organizations (NGOs) directly, for the implementation of various health schemes.

(c)& (d): Does not arise in view of above.